

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 865/(MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Lodha Finserv Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Shri. Kalyan Pednekar	Adv. for Petitioner	

ORDER

CSP No. 866/230-232/NCLT/MB/MAH/2017

CSP No. 865/230-232/NCLT/MB/MAH/2017

The Company Petitions are **allowed**, vide separate Order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

50

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Manan Finserve Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shrut Kely Pednekar	Advocate for Petitioner	

ORDER

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